

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1268/2003

Wednesday, this the 21st day of May, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri Govindan S. Tampi, Member (A)

Shri Mahesh Chander Singh  
s/o Shri Name Singh  
working as Senior Goods Clerk  
Northern Railway,  
Kishanganj, Delhi-7

..Applicant

(By Advocate: Shri S.K. Sawhney)

Versus

1. Union of India through  
General Manager  
Northern Railway  
Baroda House, New Delhi

2. Senior Divisional Commercial Manager  
DRM Office  
Chelmsford Road  
New Delhi

3. Divisional Commercial Manager  
Northern Railway  
DRM Office  
Chelmsford Road  
New Delhi

..Respondents

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

Learned counsel for applicant states that he would firstly file the revision petition, as prescribed under the Rules and thereafter, if need arises, will challenge the orders. To this effect, he claims that his rights may be protected.

2. Allowed as prayed. Subject to aforesaid, the present OA is dismissed as withdrawn.

(Govindan S. Tampi)  
Member (A)

/Sunil/

  
(V. S. Aggarwal)  
Chairman